C.No. I/04/02/2019

To
All Chief Commissioners of Customs
All Chief Commissioners of Central Excise & GST,
All Director Generals / All Additional Director Generals
All Commissioners of Customs
All Commissioners of Central Excise & GST

Respected Sir/Madam,

Sub: Departmental Examination for promotion of Ministerial Officers to Inspectors of Central Taxes, Inspectors of Customs (EOs & POs) to be held in the month of August, 2019-Regarding

The Departmental exam for the promotion of Ministerial Officers to the grade of Executive Assistants (EA’s) and for the promotion of Ministerial Officers to the grade of Inspectors of Central Taxes, Inspectors of Customs (EO’s & PO’s) used to be held as a combined examination. In this regard, vide F.No. II(15)90/NACIN/Calendar/2019/2297 dated 02.05.2019 directions have been received from the Pr. DG NACIN Faridabad to conduct separate examinations instead of combined examinations for the promotion of Ministerial Officers to EA and Inspectors of central excise & Inspectors of Customs( EO’s & PO’s) for the year 2019-20. Accordingly for 2019-20 separate examinations will be conducted.

2. NACIN Chennai will be intimating the dates, schedule of the examination and syllabus for Departmental examinations for the promotion of Ministerial Officers to Executive Assistants (EA’s) in due course.

3. In the light of the above, the first paragraph of this office letter even no dated 21.05.2019 sent in connection with the conduct of Departmental Examination for promotion of Ministerial Officers to Inspectors of Central Taxes, Inspectors of Customs (EOs & POs) containing the Examination Schedule may be read as follows:-

"The Departmental Examination for promotion of Ministerial Officers to the Grade of Inspectors of Central Taxes, Inspectors of Customs (EOs & POs) is proposed to be conducted from 7th to 9th August 2019. The Schedule of the examination and Syllabus are given in Annexure I and Annexure II, respectively."

This is for kind information please.

Yours faithfully,

(S. KESAVA NARAYANA REDDY)
ADDITIONAL DIRECTOR
C. No. 1/04/02/2019

To
All Chief Commissioners of Customs
All Chief Commissioners of Central Excise & GST,
All Director Generals
All Additional Director Generals
All Commissioners of Customs
All Commissioners of Central Excise & GST

Sir/Madam,

Sub: Departmental Examination for promotion of Ministerial Officers
Inspectors of Central Taxes, Inspectors of Customs (EOs & POs) to be
held in the month of August, 2019—Regarding.

The Departmental Examination for promotion of Ministerial Officers to the Grade of
Executive Assistants (EA), Inspectors of Central Taxes, Inspectors of Customs (EOs & POs)
is proposed to be conducted from 7th to 9th August 2019. The Schedule of the
examination and Syllabus are given in Annexure I and Annexure II, respectively.

2. NACIN, Chennai will be sending the question papers to the Commissionerate
Hqrs./Directorates. The despatch / distribution of the packets containing question papers
intended for various centres of examination may be done at your end to ensure timely receipt
of the question paper at the examination centre. Necessary instructions may kindly be given
to the respective Cadre Controlling Commissioners to make necessary arrangements to
conduct the said Departmental Promotion Examination on the scheduled dates.

3. The requirement of numbers of question papers for your office may be
intimated to us in the prescribed proforma vide Annexure-III to Ms. GEETHA T.G,
SUPERINTENDENT (EXAMINATIONS), NACIN, CHENNAI (TEL.NO. 044-
26250426 / 09840260038 FAX NO. 044-26250155 / 26250156). This request must reach
NACIN, Chennai latest by 30.06.2019.
4 a. While informing the requirement, the name of the post and the Roll No. of the candidate for which the examination is to be conducted may clearly be stated. The Roll Nos. of the candidates may be assigned by prefixing the post for which they intend to appear. (e.g.) EO/01 or INSPR/01 or PO/01 etc. Any other format of assigning the Roll numbers by prefixing/suffixing the name of the Commissionerate may please be avoided.

4 b. It is also requested to specifically inform whether your office requires any Hindi version of the question papers and if so, the number of question papers required may be separately given.

5. All efforts will be made to ensure the question papers reach your Office on or before 25.07.2019. However a close watch may please be kept on receipt of the sealed packets of the question papers, intended for various examination centres under your charge and any variation on account of non-receipt of the question papers may be brought to the notice of the undersigned immediately.

6. The Cadre Controlling Commissioners may be requested to inform the eligible officers, who are on deputation with other Directorates / Organisations and also include their requirements. As per the DG, NACIN instructions, only queries relating to the process of conducting examination will be clarified by this Office. The determination of eligibility to appear for the examination will not come under the purview of this Academy as the Cadre Controlling Authorities would have to decide the same.

Yours faithfully,

Encl: As above.

(AGAY DIXITY)
Pr. ADDITIONAL DIRECTOR GENERAL
### ANNEXURE - I

#### A. Examination for promotion to the grade of Inspectors of Central Tax

<table>
<thead>
<tr>
<th>Paper</th>
<th>Subject</th>
<th>Duration</th>
<th>Date</th>
<th>Time</th>
<th>Pass Mark</th>
</tr>
</thead>
<tbody>
<tr>
<td>Paper I</td>
<td>Central Excise and GST (with Books)</td>
<td>3 hours</td>
<td>07.08.2019 (Wednesday)</td>
<td>10.00 hrs. to 13.00 hrs.</td>
<td>65/100</td>
</tr>
<tr>
<td>Paper II</td>
<td>Customs (with books)</td>
<td>3 hours</td>
<td>08.08.2019 (Thursday)</td>
<td>10.00 hrs. to 13.00 hrs.</td>
<td>50/100</td>
</tr>
<tr>
<td>Paper III</td>
<td>Administration (with books)</td>
<td>3 hours</td>
<td>09.08.2019 (Wednesday)</td>
<td>10.00 hrs. to 13.00 hrs.</td>
<td>65/100</td>
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</tbody>
</table>

#### B. Examination for promotion to the grade of Inspectors of Customs (EOs & POs)

<table>
<thead>
<tr>
<th>Paper</th>
<th>Subject</th>
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<td>08.08.2019 (Thursday)</td>
<td>10.00 hrs. to 13.00 hrs.</td>
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</tr>
<tr>
<td>Paper II</td>
<td>Allied Acts (including Central Excise &amp; GST Act &amp; Rules) (with books)</td>
<td>3 hours</td>
<td>07.08.2019 (Wednesday)</td>
<td>10.00 hrs. to 13.00 hrs.</td>
<td>50/100</td>
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ANNEXURE – II (SYLLABUS)

Central Excise and GST : Paper I - Inspectors of Central Tax

2. CGST Rules, 2017 as amended
3. GST Rates
5. Central Excise Rules (Latest)
6. Central Excise Tariff Act, 1985
7. CENVAT Credit Rules (Latest)
10. CESTAT (Procedure) Rules, 1982 as amended
14. Central Excise (Compounding of Offences) Rules, 2005
15. Central Excise (Settlement of Cases) Rules, 2007
17. Central Excise (Advance Rulings) Rules, 2002
18. Customs, Central Excise Duties and Service Tax Drawback Rules, 1995

Customs:

Paper II – Inspector of Central Tax,

Paper I – Inspectors of Customs (EOs & POs)

2. Customs Manual (latest edition)
4. Indian Evidence Act, 1872.
5. Indian Penal Code, 1860.
7. ITC (HS) Classification of Export & Import Items- latest edition

Allied Acts (including Central Excise & GST)

Paper – II – Inspectors of Customs (EOs & POs)

1. GST Act & Rules, 2017
2. Central Excise Act, 1944.
5. CENVAT Credit Rules, (Latest)
9. Foreign Trade (Regulation) Rules, 1993
10. Foreign Trade (Exemption from Application of Rules in certain cases) Order, 1993
11. Foreign Trade (Development & Regulation) Act, 1992 – Notifications
12. Foreign Exchange Management Act, 1999 (42 of 1999)
15. Foreign Exchange Management (Current Account Transactions) Rules, 2000
17. The Livestock Importation Act, 1898
19. Drugs and Cosmetics Act 1962, Drugs and Cosmetics Rules, 1945
20. Destructive Insects & Pests Act, 1914, PFS Order, 1989 and Plant Quarantine(Regulation of Import into India) Order 2003
22. Criminal Procedure Code, 1973
23. Civil Procedure Code, 1908
24. SEZ Act 2005 & SEZ (Amendment) Rules 2013
25. Environment Protection Act, 1986

Administration

Paper III - Inspector of Central Excise
Paper III - Preventive Officer & Examiners of Customs
Paper III - Inspector Group-B Executive Grade in Narcotics

2. Central Civil Services (Classification, Conduct & Appeal) Rules 1965
3. Central Civil Services (Conduct) Rules, 1964
7. Leave Travel Concession Rules
9. Swamy’s Hand Book 2018
**ANNEXURE –III**

1. Name of the Commissionerate  
2. Name of the Centre of Examination  
3. Name & Address of the officer* / who would be responsible for the conduct of exam. and to whom the question papers are to be sent  
   Tel. No*:
   Fax No*:

4. No. of candidates taking examination at the centre - paper wise and subject wise

A. **Examination for promotion to the cadre of Inspectors of Central Tax**

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<tr>
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